

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) CP(IB) 33 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

Name of the Company: Star Protection Pvt Ltd
V/s
P D Agarwal Infrastructure Ltd

Section 9 of the Insolvency and Bankruptcy Code,
2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)


None appeared on behalf of the Petitioner.

Mr. A S Rathore, advocate, appeared on behalf of the Respondent and submitted the he has filed an IA application with a prayer for setting aside the order of ex-parte passed on 04.02.2021. Accordingly, he is requesting time.

The prayer is allowed.

List the matter on 24.06.2021.


VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 9th day of April, 2021


MANORAMA KUMARI
MEMBER JUDICIAL